

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3231**  
TO BE ANSWERED ON 31.03.2022

**Irregularities under CAMPA in Chhattisgarh**

3231. SHRI RAM VICHAR NETAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of funds allocated to the State of Chhattisgarh under the head 'Compensatory Afforestation Fund Management and Planning Authority' (CAMPA) during last three years and current year and the amount spent out of the said fund;
- (b) whether Government has conducted any ground survey of the afforestation being done under the CAMPA in Chhattisgarh;
- (c) whether Government has conducted any study about the authenticity of figures being presented regarding afforestation in Chhattisgarh under said programme; and
- (d) whether Government has any information regarding irregularities committed under above scheme in Chhattisgarh?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The details of funds transferred to the State of Chhattisgarh under the head 'Compensatory Afforestation Fund Management and Planning Authority' (CAMPA) during 2019-20 to 2021-22 and the amount spent out of the said fund are enclosed in Annexure -I.
- (b) to (d) As per information received from Chhattisgarh State CAMPA monitoring of various activities under CAMPA fund are being done through their forest officers, and by independent third-party agencies namely Indian Institute of Forest Management, Bhopal and Tropical Forest Research Institute, Jabalpur. Forest Survey of India carries out analysis of geo-spatial data (polygons) of plantations uploaded by the State CAMPA on e-Green Watch portal for accuracy of location, area and year of plantation. Further, the Ministry takes appropriate action on the complaints received regarding utilization of CAMPA fund through the Chhattisgarh State Government.

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 3231 DUE FOR REPLY ON 31.03.2022 BY SHRI RAM VICHAR NETAM‘Irregularities under CAMPA in Chhattisgarh’.**

**(Rs. in crore)**

Year	CAMPA Fund transferred	APO Approved	Fund Utilized
2019-20	5791.70	848.51	429.21
2020-21	0	1346.92	651.64
2021-22	0	2465.67	664.77*

\*information regarding fund utilization in the year 2021-22 is up to 25.03.2022.